Circular

The National Green Tribunal is a statutory body established under the National Green Tribunal Act, 2010 w.e.f. 18.10.2010. The National Green Tribunal is presently functioning at Faridkot House Copernicus Marg, New Delhi w.e.f. 18.10.2013 which is also its "Foundation Day".

The National Green Tribunal is celebrating its 4th Foundation Day and is organizing a Seminar on "Natural Disasters, Environment & Role of NGT with special reference to Uttrakhand, J&K, Assam & Himachal Pradesh", on Saturday, the 18th October, 2014 at 10.40 am at Plenary Hall, Vigyan Bhawan, New Delhi.

Hon'ble Mr. Justice Ranjan Gogoi Judge, Supreme Court of India has very kindly consented to be the Chief Guest and Hon'ble Mr. Prakash Javadekar, Union Minister of state for Environment, Forests and Climate Change (independent charge), MOS(IC) for Information and Broadcasting, and MOS for Parliamentary Affairs, has very graciously agreed to preside over the Foundation Day Function.

Hon'ble Mr. Justice Sudhansu Jyoti Mukhopadhaya Judge, Supreme Court of India has very kindly consented to be the Chief Guest and Hon'ble Mr. Piyush Goyal, Minister of State with Independent Charge for Power, Coal & Renewal Energy has very graciously agreed to preside over the Seminar.

All the Hon’ble Members of the Bar are cordially invited and requested to grace the occasion.

(Sanjay Kumar)
Additional District & Session Judge, Delhi
Registrar General, National Green Tribunal